tion is being collected, and to the extent available, will be laid on the Table of the House.

बोकारो इस्पात संयंत्र में कर्मचारीव् द को भुगतान किया गया समयोपरि भत्ता

82. **श्री शंकर दयाल सिंह :** क्या **इस्पात और खान** मंत्री यह बताने की कृपा करेंगे कि :

(क) बोकारो इस्पात संयंत्र में कार्य करने वाले अधिकारियों व कर्मचारियों की कुल संख्या क्या है ;

(ख) क्या उत्पादन वृद्धि और लक्ष्य प्राप्ति के लिये समयोपरि कार्य भी कराया जाता है; और

(ग) यदि हां, तो नवम्बर, 1989 से नवम्बर, 1990 की अवधि के दौरान कर्मचारियों को समयोपरि भत्ते के रूप में कितनी राशि का भुगतान किया गया ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री बसवराज पाटिल) : (क) बोकारो इस्पात संयंत्र में 1–12–1990 की स्थिति के अनुसार कर्मचारियों की कुल संख्या 46,454 है, जिसमें 41,686 गैर-कार्यपालक कर्मचारी हैं ।

(ख) जी, नहीं । बोकारो इस्पात संयंत्र केवल आकस्मिक जरूरतों के लिए समयोपरि भत्ता देता है । उत्पादन बढाने अथवा उत्पादन लक्ष्य की प्राप्ति के लिए समयोपरि भत्ते का भुगतान नहीं किया जाता है।

(ग) नवम्बर, 1989 से नवम्बर, 1990 की अवधि के दौरान बोकारो इस्पात संयंत्र द्वारा 12,34,692/– रु. की राशि समयोपरि भत्ते के रूप में भुगतान की गई, जिसमें से कर्मशाला प्रभाग के कर्मचारियों को केवल 2,92,880/–रु की राशि का भुगतान किया गया।

पंजाब नेशनल बैंक, औरंगाबाद, बिहार में डकैती

83. **श्री शंकर दयाल सिंह :** क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के औरंगाबाद जिले में पंजाब नेशनल बैंक की देव स्थित शाखा में अक्तूबर, 1990 में डकैती की कोई घटना हुई थी ;

(ख) यदि हां, तो लूटी गयी राशि का ब्यौरा क्या है और क्या अभियुक्तों की पहचान कर ली गयी है ; और

(ग) क्या उक्त घटना में कोई बैंक अधिकारी भी शामिल है ?

वित्त मंत्रालय में उप मंत्री और विदेश मंत्रालय में उपमंत्री (श्री दिग्विजय सिंह) : (क) से (ग) पंजाब नेशनल बैंक से प्राप्त सूचना के अनुसार पंजाब नेशनल बैंक की जिला औरंगाबाद बिहार की देव स्थित शाखा से तीन व्यक्तियों ने दिनांक 29 अक्तूबर, 1990 को 9,93,500/– रु० लूटे थे। उनका पीछा करने पर मुठभेड़ में उनमें से एक व्यक्ति मारा गया, एक गिरफ्तार किया गया और तीसरा भाग गया । उनसे 6 लाख रुपए बरामद किए गए थे। बैंक के अनुसार इस घटना में किसी कर्मचारी के शामिल होने के बारे में कोई सूचना नहीं है।

Environmental Pollution in Rourkela

84. SHRIMATI SATYA BAHIN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that environ mental pollution in Rourkela has assum ed alarming proportions due to leakagfe of Blast Furnace Gas; j

(to) whether it is a fact that most of the dust catchers installed in Rourkela Steel Plant are not working leading to atmospheric pollution;

(c) whether it is also a fact that in the Steel Plant and its adjoining areas the at-

mosphere is filled with red fumes emanating from the LD containing iron particles and there have been cases of damage to eye sight of workers; and

(d) what steps have been taken by the auhorities to contain this atmospheric pollution?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL): (a) to (c) No, Sir. The installed monitoring systems indicate that the atmospheric pollution by gas, dust and red fumes from the Rourkela Steel Plant is well within the prescribed norms.

(d) In order to reduce even further the environmental pollution through emanation of red fumes from the L.D. Stacks which are somewhat higher than the present day standards but have been brought down within the Detailed Project Report norms, the gas cleaning plant is being overhauled. It is also proposed to set up an additional gas cleaning plant under the Rourkela Steel Plant modernisation project after which this emanation would be almost completely checked.

Improper handling of blast furnaces at Rourkela Steel plant

85. SHRIMATI SATYA BAHIN; Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Blast Furnaces of Rourkela Steel Plant are not working properly for the last one year and due to this the company has suffered to the tune of over 200 crores of rupees:

(b) whether it is also a fact that due to the improper handling of the OFU Furnace of Electric Sheet Mill of Rourkela Steel Plant, the company has suffered a loss of over Rs. 10 crores during this year; and

(c) if so, what steps have been taken against the persons responsible for such national loss?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL): (a) and (b) No, Sir.

(c) Does not arise.

CBI Investigation about Fraud in State Bank of Indore Branch, Chandni Chowk

86. SHRI RAM NARESH YADAV: Will the Minister of FINANCE be pleased to refer to the answer to S.Q. 102 given in the Rajya Sabha on 17-11-88 regard ing fraud in the State Bank of Indore, Chandni Chowk Branch, Delhi and state:

(a) what are the findings of the CBI regarding removal of Head Clerk by guilty officers; and

(to) what action has been taken by the Bank's management on the suggestions made by the CBI?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b) Information is being collected, and to the extent available, will be laid on the Table of the House.

Complaints received from SCJST staff Members of Lucknow Branch of State Bank of Indore

87. SHRI RAM NARESH YADAV: Will the Minister of FINANCE b_e pleased to state:

(a) Whether complaints have been re ceived from (Slcheduled Caste/Scheduled Tribes staff members of Lucknow Branch of State Bank of Indore against some offi cers of the Bank during September/Octo ber of this year, regarding misbehavious/ casteism etc.;

(b) If so, the number of such com plaints received by the Head Office/Zonal Officer/Regional Office of the bank in this regard; and

(c) What action has been taken against the guilty officers of the State Bank of Indore, Lucknow Branch?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE